

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON'BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.03.2023 AT 02:30 PM**

|   |   |
|---|---|
| <b>TRANSFER PETITION NO.</b>            |   |
| <b>COMPANY PETITION/APPLICATION NO.</b> | <b>Intervention Petition/2/2023<br/>Intervention Petition/4/2023 IA (IBC)/156/2023<br/>IA (IBC)/1573/2022 IA No.186/2020 in<br/>CP (IB) No.184/7/HDB/2019</b> |
| <b>NAME OF THE COMPANY</b>              | <b>Meenakshi Energy Ltd</b>   |
| <b>NAME OF THE PETITIONER(S)</b>        | <b>State Bank of India</b>  |
| <b>NAME OF THE RESPONDENT(S)</b>        | <b>Meenakshi Energy Ltd</b>   |
| <b>UNDER SECTION</b>                    | <b>7 of IBC</b>   |

**ORDER**

**IA(IBC)/1573/2022**

At request of the Petitioner for filing rejoinder, post on 23.03.2023.

**IA(IBC)/186/2020**

Pleadings are completed. For hearing, post on 23.03.2023.

**Intervention Petition (IBC)/2/2023 and 4/2023**

The Counsel appearing for the COC sought time for filing counters. The counsel for the Petitioner however, submits that copies of the counters are received. Hence, post on 23.03.2023.

**IA(IBC)/156/2023**

For hearing, post on 27.03.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**